

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

RP No. 8 of 2011 in Appeal No. 193 of 2010

Dated: 12th December, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

C.E.R.C. Appellant (s)

Versus

Powergrid Corporation of India Limited Respondent (s)

Counsel for the Appellant (s) : Ms. Sakya Singha Choudhary

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

ORDER

Admit.

Mr. M.G. Ramachandran, learned counsel for the respondent accepts notice on behalf of the respondent. He seeks time to file reply. He is permitted to do so by 5th January 2012, after serving copy of the same on the other side.

Post the matter on **10th January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks